

FIR No. 242/2018
PS: Crime Branch
State Vs. Surya Mohan @ Raja
U/s 21 NDPS Act

03.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofar Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing),
Sh. Paramjeet, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

Ld. Counsel for accused-applicant requests for adjournment.

Put up before the concerned Court on **10.09.2020** for

consideration of the present application and for passing of appropriate orders.

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by VIDYA
PRAKASH
Date: 2020.09.03
14:56:53 +0530

(Vidya Prakash)

2nd Link ASJ (Electricity Court),
Tis Hazari Courts, Delhi
03.09.2020

FIR No. 91/2018

PS: Kotwali

State Vs. Sachin

U/s 342/395/397/412/120B IPC and 25/27/54/59 Arms Act

03.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing).
Sh. Syed Ajmal Hasan, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

Report from Jail Superintendent is received.

Ld. Counsel for accused-applicant requests for adjournment.

Put up before the concerned Court on **14.09.2020** for consideration of the present application and for passing of appropriate orders.

VIDYA
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2020.09.03
14:52:42 +0530

(Vidya Prakash)

2nd Link ASJ (Electricity Court),

Tis Hazari Courts, Delhi

03.09.2020

FIR No. 402/2017
PS: Burari
State Vs. Umesh Saw
U/s 302 IPC

03.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing).
Sh. M.P.Sinha, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

This is an application for release of Articles of Jama Talashi filed on behalf of accused-applicant Umesh Saw.

Reply to the application is not filed by the IO.

Reply be filed on or before next date of hearing.

Put up before the concerned Court on **11.09.2020**.

VIDYA
PRAKASH
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by VIDYA
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Date: 2020.09.03
14:52:09 +0530

(Vidya Prakash)
2nd Link ASJ (Electricity Court),
Tis Hazari Courts, Delhi
03.09.2020

FIR No. 402/2017
PS: Burari
State Vs. Umesh Saw
U/s 302 IPC

03.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing).
Sh. M.P.Sinha, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

This is an application for release of Scooty on superdari filed on behalf of accused-applicant Umesh Saw.

Reply to the application is not filed by the IO.

Reply be filed on or before next date of hearing.

Put up before the concerned Court on **11.09.2020**.

VIDYA
PRAKASH
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by VIDYA
PRAKASH
Date:
2020.09.03
14:51:40 +0530

(Vidya Prakash)

2nd Link ASJ (Electricity Court),
Tis Hazari Courts, Delhi

03.09.2020

FIR No. 217/2019

PS: Sadar Bazar

State Vs. Uttam Gupta & Ors.

U/s 308/354/354B/34 IPC

03.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing).
Sh. B. Khan, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

Reply to the application is not filed by the IO.

Reply be filed by the IO on or before next date of hearing.

Put up before the concerned Court on **11.09.2020**.

VIDYA
PRAKASH

Digitally signed
by VIDYA
PRAKASH
Date: 2020.09.03
14:53:09 +0530

(Vidya Prakash)

2nd Link ASJ (Electricity Court),

Tis Hazari Courts, Delhi

03.09.2020